

14-02-2006

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MA - 2428/2005

MA - 2429/2005

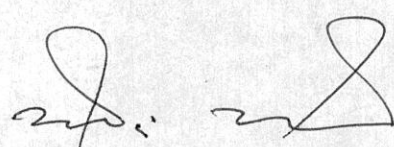
CP - 378/2005

OA - 2796/2003

• Present: Snni Yogesh Sharma, ld. counsel
for applicant

Snni R. L. Dhanwan, ld. counsel
for respondents.

It is not disputed that
vide order dated 30-01-2006, CP-378/2005
as also MA-193/2006 in OA-2796/2003
were disposed of. As such, MA-
2428/2005 and MA-2429/2005
also stand disposed of.


(Mukesh Kumar Gupta)
MC(J)

VK Majotra
(V.K. Majotra)
VC (A)